



File No. 25/02/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 1st July 2021

ORDER

There shall be a Special Bench NCLT Indore at Ahmedabad after the regular Bench. The Special Indore Bench shall comprise of:

NCLT, Special Bench at Indore

1. Shri Madan B. Gasavi, Member (Judicial)
2. Shri Virendra Kumar Gupta, Member (Technical)
2. The Special Bench at Indore shall attend the following matter:
 - (i) T.P. No. 120 of 2016- Alliance Industries Ltd. Vs. People General Hospital Pvt Ltd. And Ors.
3. Hon'ble Members are requested to dispose of the matter at the earliest.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. This is in partial modification of Order of even number dated 25.6.2021.
6. This issues with the approval of Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwa hati/Hyderabad/Jaipur/ Cuttack/Kochi/ Amaravati/ Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.